Declaration of Assets and Liabilities

Year - 2022-23

I, DR. VIVEK KUMAR, son/daughter/wife of JITENDRA NARAYAN KUMAR, aged- 39 years, belonging to BIHAR LEGISLATIVE ASSEAMBLY service and presently working as P.S TO WHIP RULING PARTY (RAJWANSHI MAHTO), give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name VANDANA KUMARI	Dependant-1 Name YOGESH KUMAR	Dependant-2 Name LOKESH KUMAR	Dependant-3 Etc. Name	
(i)	Cash	50,000	25,000	NIL	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	anks, Financial stitutions And on-Banking nancial ompanies PNB, ANDHRATHADHI, BABUBARHI ALLAHABAD MADHUBANI 7,50000 APROX onds, ebentures and nares in VALUE 1000		NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in Companies			NIL	NIL	NIL	
(iv)	Other financial Institution, NSS, Postal Savings, LIC Policies, etc.	NSC 10,000 KVP-15000 PNB METLIFE 30,000 PER ANNUM LIC 37558 PER ANNUM	NIL	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	CAR Venue Make-2021 Aprox11,77,000	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD 50gr APPROX 1,50000	GOD 110gr APROX 3,30000	NIL	NIL	NIL	
(vii)	Other assets Such as values Of claims/ Interests	uch as values Of claims/ MOBILE, LAPTOP, ETC		NIL	NIL	NIL	

Note: Value of Bonds/ Shares/ Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee

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B. Details if Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location (S) - Survey number(S) -Extent(Total measurement) - Current market value	25 ACARE PARRIENTAL PROPERTY	NIL	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location (S) - Survey number(S) -Extent(Tota Imeasurement) - Current market value	0.78125DIS PATNA, 1.5625DIS, MADHUBANI	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial And residential) Location (S) - Survey/ door number (S) - Extent (Total measurement) - Current market value	NIL	NIL NIL		NIL	NIL	
(iv)	House / Apartments, etc Location (S) - Survey/ door number (S) -Extent(Total measurement) - Current market value		NIL	NIL	NIL	NIL	
(v)	Others (such as Interest in property)	NIL	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions (s) / Department (s)	Amount outstanding as on.		
(a)	(i) Loans from Banks	NIL	NIL		
	(ii) Loans from financial Institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL	NIL NIL		
	(d) dues to departments dealing with telephones	NIL			
	(e) dues to departments dealing	NIL	NIL		

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	with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed, Give also Permanent Account Number (PAN)]	DINPK9579Q 2021-22	45798
	(ii) Wealth Tax [Also indicating the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

GPF/CPF/PRAN No.	<u></u> ;-	110111772570								
Gender :-		М			(M/F)					
Date of Birth	34	1 3 0			6	6 1 9		8	3	(DD/MM/YYYY)
Class/ Group	÷	В] (4	/B/C)			
Cadre	:-	ANIMAL HUSBANDRY SERVICES								
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Home District	24	MADHUBANI								
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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: YIKK Kumas

Name of Employee: VIVEK KUMAR

Place: - Palna

Designation: P.S to whip ruling party (sri rajvanshi mahto),

Date:---21/01/2023

Department: BIHAR LEGISLATIVE ASSEAMBLY

GOVT. OF BIHAR

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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